

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00267/2019

Jabalpur, this Tuesday, the 25th day of February, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jagdish Chandra Jatav, S/o Late Shri P.C.Jatav,
Aged about 52 years, Working as Assistant Audit Officer
R/o House No. 28, Near Panchsheel Nagar,
Gwalior 474005 (MP)

-Applicant

(By Advocate –**NONE**)

V e r s u s

1. Comptroller and Auditor General of India,
9, Deendayal Upadhyay Marg, New Delhi 110002
2. Accountant General (General and Social Sector Audit),
Gwalior, audit Bhawan, Jhansi Road, Gwalior (MP)-474002
3. Accountant General (Economic and Revenue Sector Audit),
53, Arera Hills, Hoshangabad Road,, Bhopal (MP)-462011
4. Mr. Rajeev Kumar Pandey, Adult, Accountant General
(General and Social Sector Audit), Gwalior, Audit Bhawan,
Jhansi Road, Gwalior (MP)-474002
5. Shri Pradeep Kumar Dubey, Adult,
Senior Audit Officer, Office of the Accountant General
(General and Social Sector Audit), Gwalior, Audit Bhawan,
Jhansi Road, Gwalior (MP)-474002
6. Shri Kunwar Pal Shankhwar, Adult,
Senior Audit Officer, Office of Director General of Audit (CR)
New Delhi, Gwalior Branch 474002
7. Shri Tripuresh Babu, Adult Senior Audit Officer,
Office of Director General of Audit (CR)
New Delhi, Gwalior Branch 474002
8. Subhash Mahajan, Adult, Senior Audit Officer,

Office of Director General of Audit (CR)
New Delhi, Gwalior Branch 474002

9. Dileep Kumar Verma, Adult, Assistant Audit Officer,
Office of Director General of Audit (CR)
New Delhi, Gwalior Branch 474002

10. Mohd. Zakir Ansari, Adult, Assistant Audit Officer,
Office of Director General of Audit (CR)
New Delhi, Gwalior Branch 474002

11. Dileep Kumar, Adult, Assistant Audit Officer,
Office of Director General of Audit (CR)
New Delhi, Gwalior Branch 474002

- **Respondents**

(By Advocate –**Shri P.Shankaran Nair**)

ORDER (ORAL)

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last two consecutive occasions i.e. on 15.11.2019 & 05.02.2020. Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

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